

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1046  
TO BE ANSWERED ON 15.12.2022**

**RULES AND GUIDELINES FOR SANITATION WORKERS**

**1046. SHRI S. KALYANASUNDARAM:**

**Will the Minister of Labour and Employment be pleased to state:**

**(a) whether Government has taken note that unlike other labour forces, sanitation workers do not have a separate rule book that lays down guidelines for their work timings, holidays, a proper place for roll call, removal from duty, etc.; and**

**(b) if so, the corrective steps proposed to be taken by Government to address this important issue and the details thereof?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) & (b): Sanitation is a State subject and formation of rules and guidelines for sanitation workers viz. recruitment etc. is done by the State Government.**

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